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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Yogesh Mehra & Ors.
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SAURABH DAPKAR	SF. ADV	R.NO. 1	} i/b. vashu and verni K.
2.	SHANEDA MADRASWALA	ADV.	"	
3.	SAUL THAKORE	ADV.	R.NO. 389	
4.	Arjun Srinivas i/b CYRILAMAREND MANUJALAS	ADV.	Petitioner No.2	Arjun
5.	Shyam Kapadia	ADV.	} i/b MKA & Co. Petitioner No.1	SAT
6.	Rashid Boatwala	ADV.		
7.	Anip Gandhi	ADV.		
8.	Rahul Jain	ADV.		Rahul Jain
9.	Sahil Shah	ADV.	Petitioner Nos. 3 to 7	S

ORDER

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for Petitioner no.1. Learned Advocate Mr. Arjun Srinivas present for Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Petitioner no 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of both sides.

List the matter on 28.02.2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.